

F. No. Stds/34th meeting (WG)/FSSAI-2017
Food Safety and Standards Authority of India
(A Statutory Authority established under Food Safety and Standards Act, 2006)
(Standards Division)
FDA Bhawan, Kotla Road, New Delhi- 110002

Dated, the 23rd May, 2017

Office Order

Subject: Constitution of Working Group to review nutraceutical regulations based on stakeholder comment/ suggestion / representation - reg.

With the approval of Competent Authority a Working Group has been constituted to review nutraceutical regulations based on stakeholder comment/ suggestion / representation.

2. The Food Safety and Standards (Health Supplements, Nutraceuticals, Food for Special Dietary Use, Food for Special Medical Purpose, Functional Food and Novel Food) Regulations, 2016 notified on 23.12.2016. In connection to this, several comments / suggestions / representations were received at FSSAI to review Nutra regulations for clarifications in certain clauses and inclusion of various ingredients in the Nutraceutical regulations. To review these Working Group has been constituted.

3. The Working Group will comprise of the following members:

- i. Dr. Surinder Kumar Sharma, Advisor Ayurveda (Retd.), Ministry of Aayush, Ayush Bhawan, B Block, GPO Complex, INA, New Delhi - 110023.
- ii. Dr. A. G. Appu Rao, CSIR Scientist Emeritus, University of Mysuru, 528, Anikethana Road, Kuvempunagar, Mysuru- 570528.
- iii. Dr. Virender K. Batish, Emeritus Scientist, Molecular Biology Unit, Dairy Microbiology Division, National Dairy Research Institute, Karnal-132001.
- iv. Dr. G. Bhanupraksh Reddy, Scientist-F, Biochemistry Division, National Institute of Nutrition, Tarnaka, Jamai-Osmania, Hyderabad- 500007.
- v. Dr. D.B. Anantha Narayana, Expert Member, Indian Pharmacopoeia Commission, Ministry of Health and Family Welfare, Govt. of India, 1101/927, I F Main, 2nd Stage, Giri Nagar, Bangalore - 560085- (External expert).
- vi. A representative from CDSCO (External expert)

4. Terms of reference for Working Group are as follows:

- i. To review the technical justification and safety for inclusion of new ingredients in various schedules of Nutra regulations.
- ii. To review the comments/ suggestions/ representations received on Nutra regulations.



(Sunil Bakshi)

Advisor (Regulations/Codex)

To:

1. Dr. Surinder Kumar Sharma, Advisor Ayurveda (Retd.), Ministry of Aayush, Ayush Bhawan, B Block, GPO Complex, INA, New Delhi - 110023.
2. Dr. A. G. Appu Rao, CSIR Scientist Emeritus, University of Mysuru, 528, Anikethana Road, Kuvempunagar, Mysuru- 570528.
3. Dr. Virender K. Batish, Emeritus Scientist, Molecular Biology Unit, Dairy Microbiology Division, National Dairy Research Institute, Karnal- 132001.
4. Dr. G. Bhanupraksh Reddy, Scientist-F, Biochemistry Division, National Institute of Nutrition, Tarnaka, Jamai-Osmania, Hyderabad- 500007.
5. Dr. D.B. Anantha Narayana, Expert Member, Indian Pharmacopoeia Commission, Ministry of Health and Family Welfare, Govt. of India, 1101/927, I F Main, 2nd Stage, Giri Nagar, Bangalore- 560085 - (External expert).
6. A representative from CDSCO (External expert)

Copy to:

1. Advisor (Standards), FSSAI
2. Joint Director (Standards), FSSAI
3. AD (GA), FSSAI
4. Dr. A. K. Sharma (Consultant and Panel Coordinator), FSSAI